

[Translation]

Import of Edible Oil

*50. SHRI KAMLA PRASAD RAWAT : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government propose to import increased quantity of edible oil ;

(b) if so, the quantity of edible oil proposed to be imported during the current year with a view to remove difficulties faced by consumers ; and

(c) the quantity of imported edible oil proposed to be allotted to each State including Delhi and the details thereof ?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT) : (a) and (b). The quantum of edible oils to be imported is decided by the Government from time to time keeping in view various factors such as gap between demand and supply, international prices, availability of foreign exchange and other related factors.

(c) The allocation of imported edible oils to States/U.Ts for Public Distribution System is made on month to month basis taking into consideration various factors such as local availability and open market prices of edible oils, consumption pattern, demand, festival season etc.

[English]

Licensed Capacity of Man-made Fibre and Yarn

*52. SHRI C. MADHAV REDDI : Will the Minister of INDUSTRY be pleased to state :

(a) how many producers of man-made fibre and yarn exceeded their licensed capacity of production in 1984, 1985 and 1986 ;

(b) for how many of them detailed enquiry for installation of additional machinery was made ; and

(c) the results of such enquiries ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS IN THE MINISTRY

OF INDUSTRY (SHRI R.K. JAICHANDRA SINGH) : (a) and (b). 2, 4 and 5 units of synthetic fibre and yarn exceeded their license capacity of production beyond 125% in the year 1984, 1985 and 1986 respectively. No enquiry for installation of additional machinery for the above units was made.

(c) Does not arise.

Wages to Women Employees of KVIC

*53. SHRI SURESH KURUP :
SHRI HANNAN MOLLAH :

Will the Minister of INDUSTRY be pleased to state :

(a) whether the Khadi and Village Industries Commission is not paying wages at the prescribed rate to women unskilled employees ;

(b) if so, the steps taken to rectify the situation ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) and (c). The Khadi and Village Industries Commission has prescribed a system of payment of wages on a piece rate basis for adoption by the Khadi Institutions and departmental units producing khadi. For this purpose, the Commission has developed a detailed cost chart for estimating the quantum of remuneration for each type of activity taking into account the cost of inputs, the quality of the product, count of yarn, design and even the type of equipment used by the artisan. This cost chart is being reviewed from time to time and the remuneration given to the artisan varies according to the changed conditions. The wage structure is uniform for men and women and there is no discrimination.

Running of Captive Power Plants by BALCO and other Public Sector Organisations

*54. SHRI SATYENDRA NARAYAN SINHA : Will the Minister of ENERGY be pleased to state :

(a) whether the National Thermal Power Corporation (NTPC) has been approached by Bharat Aluminium Company Limited and other public sector organisa-